

SCHEDULE I
FORM A
Public Announcement

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF NITAL COMPUTER SYSTEMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1)	NAME OF THE CORPORATE PERSON	NITAL COMPUTER SYSTEMS PRIVATE LIMITED
2)	DATE OF INCORPORATION OF CORPORATE PERSON	March 22, 1993
3)	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4)	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U30000MH1993PTC071251
5)	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	31, New Indradhanu Society, M.P.Patil Road, Shivaji Park, Dadar, Mumbai - 400028
6)	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	May 19, 2021
7)	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sunil Gajanan Nanal Address for correspondence C/o KANJ and Associates, Company Secretaries, 3-4, Aishwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune - 411038 Permanent Address Flat No. 8, Priyanjali, Lane No.6, Dahanukar Colony. Kothrud, Pune - 411038 sunil.nanal@kanjcs.com IBBI/IPA-002/IP-N00194/2017-18/10560 dated 11.07.2017
8)	LAST DATE FOR SUBMISSION OF CLAIMS	June 18, 2021

Notice is hereby given that the ISIGHT RISK MANAGEMENT PRIVATE LIMITED, Pune has commenced voluntary liquidation on 19th May 2021.

The stakeholders of ISIGHT RISK MANAGEMENT PRIVATE LIMITED, Pune are hereby called upon to submit a proof of their claims on or before 18th June 2021 to the liquidator at the address for correspondence mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Sunil Gajanan Nanal

Liquidator

Date: 21.05.2021

Pune